

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/18(KB)2023
IA(I.B.C)/1038(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ANUPRIYA MANAGEMENT PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Debdeep Sinha, Adv.] For RP
Mr. Yogesh Gupta] RP

ORDER

1. Ld. Counsel for Resolution Professional present. Resolution Professional in person present.
2. **IA(I.B.C)/1038(KB)2024:**
 - a) This application has been filed by the Resolution Professional to place on record the 2nd Progress Report which is placed at Pages No. 12 to 183. This application is supported by an affidavit which is placed at Pages No. 5 to 11. The 2nd Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.
3. Post the main Company Petition on **03.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**